

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 83 of 2012
Appeal No. 84 of 2012 & I.A. No. 297 of 2012
& Appeal No. 85 of 2012**

Dated: 9th November, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 83 of 2012

Reliance Infrastructure Ltd. ...Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Anjali Chandurkar
Mr. Saswat Pattnaik

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1

**Appeal No. 84 of 2012 &
IA No. 297 of 2012**

Reliance Infrastructure Ltd. ...Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Anjali Chandurkar
Mr. Saswat Pattnaik

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1

Appeal No. 85 of 2012

Reliance Infrastructure Ltd.

...Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Anjali Chandurkar
Mr. Saswat Pattnaik

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1

ORDER

Post the matter for hearing on **06.12.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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